

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.45/ BB/2017	-	For hearing	230/ 232	Microchip Technology (India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **SHREYAS A**
FOR VGB ASSOCIATES
9036118414

PETITIONER

Shreyas

2) **Vasanth Kumar** **OL** **OL**
ASSA

The matter is listed today for admission. The matter was originally listed for 24.10.2017. At the request of the counsel for the petitioner on the memo for advancement, the matter is listed today. OL has filed OLR No.152/2017 requesting the tribunal to permit him to appoint a Chartered Accountant from among the panel maintained by him for the purpose of scrutiny of books of accounts and records of the transferor company. Counsel for petitioner has no objection for appointment of the Chartered Accountant.

OLR No.152/2017 is allowed. OL is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the transferor company. The petitioner company shall meet the expenditure of the Chartered Accountant.

List it on 17.11.2017. The counsel for petitioner is also directed to intimate the date of hearing to the counsel appearing for ROC and RD and also to the OL office.

List it on 17.11.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)